

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:411  
ANSWERED ON:14.03.2012  
APPOINTMENT OF OMBUDSMAN  
Bajwa Shri Partap Singh;Sivasami Shri C.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has decided ombudsman for central educational institutions;
- (b) if so, the details thereof;
- (c) the jurisdiction of the proposed ombudsman;
- (d) whether such ombudsman would also be appointed by private institutions and deemed universities;
- (e) if so, the details thereof;
- (f) whether the Government expects quick redressal of complaints with the appointment of ombudsman;
- (g) if so, the details thereof; and
- (h) the steps taken by the Government to ensure that there is no conflict of interest in the working of the ombudsman in such institutions?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (h): University Grants Commission, All India Council of Technical Education and National Council of Teacher Education have been requested to establish a grievance redressal mechanism for students and applicants for admission in higher educational institutions under their regulatory control.